

Item-1.

20.5.2002

CP-114/2002 IN
CA-2264/1999

Present: Sh. H.P.Chakravarty proxy for
Sh. B.S.Jain,
counsel for applicant.

Sh. Mohit Madan proxy for
Mrs. Avnish Ahlawat,
counsel for respondents.

Proxy counsel for respondents submits that judgment
is stayed by the Delhi High Court and he has placed on record
copy of the order dated 8.5.2002 whereby the stay has been
granted. Let the CP be adjourned sine die.



(S.A.T. RIZVI)
Member (A)

"sd"



(KULDIP SINGH)
Member (J)

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